## Information note to the Press (Press Release No. 76/2017)

For Immediate release

## Telecom Regulatory Authority of India

TRAI releases Draft Recommendations on 'Ease of doing Telecom Business' for comments of stakeholders

New Delhi, 19 September, 2017- The Telecom Regulatory Authority of India (TRAI) has today uploaded draft Recommendations on 'Ease of doing Telecom Business' for the comments of stakeholders.

- Promoting "ease of doing business" is essential for unhindered growth of the telecom sector and is amongst the priority items for the Government. A number of steps have already been taken for ease of doing telecom business by the Government. With the change in the policies over a period of time or with the technological development, there could be some processes, which may have become redundant or may be executed in an efficient and transparent way.
- In this background, TRAI, suo-motu, issued a paper on 14th March 2017 requesting the stakeholders to review the existing processes and identify the bottlenecks, obstacles or hindrances that are making it difficult to do telecom business in India and thus, require regulatory intervention. Based on the inputs from various stakeholders and internal analysis. recommendations have been framed. Only issues related to the processes that TSPs are required to undertake for various telecom related activities have been dealt with. Some issues, raised by stakeholders, such as quantum of Spectrum Usage Charges, Licence Fee etc which relate to policy matters are out of the purview of the subject, hence are not included in these draft recommendations.
- The Draft Recommendations on 'Ease of doing Telecom Business' for comments of stakeholders is available on TRAI's website www.trai.gov.in. Written comments are invited from the stakeholders by 3rd October 2017, and counter comments by 10th October 2017. No request for extension of time will be entertained.

The comments may be sent to Shri S. T. Abbas, Advisor (Networks, Spectrum and Licensing), preferably in electronic form at advmn@trai.gov.in. For any clarification/information, he may be contacted at Tel. No.+91-11-23210481

(S. K. Supta)
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Secretary (I/C), TRAI